

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar Rules, Jammu)

E-Mail at: registrarruleshc@gmail.com

All Principal District & Sessions Judges,
(District Coordinators Mediation Centre),
Jammu Province.

No. 51387 /RR

Date:- 08.01.2019

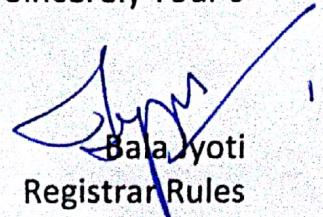
Subject: - Furnishing of monthly and quarterly mediation statements.

Sir,

You are requested to furnish monthly/quarterly statements of mediation work of your Districts on or before 1st of every month positively for smooth functioning of this office and also for onward transmission to Hon'ble Supreme Court. You can send the relevant data on Fax number **0191-2539787** or on email ID:- registrarruleshc@gmail.com.

Looking forward for your cooperation please.

Sincerely Your's



Bala Jyoti
Registrar Rules
(CO-ordinator Mediation Centre,
Jammu Province)
High Court of J&K
Jammu.

Copy:- NIC Coordinator High Court Wing Jammu for uploading the same on the official website of the High Court of J&K.